

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1887
ANSWERED ON:26.03.2012
UNSOLD INDIAN GOODS DUE TO CHILD LABOUR
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the anti-Indian elements in foreign countries are creating hindrance so that Indian goods are not sold overseas on pretext of Indian Industries using child labour;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard; and
- (d) the extent of success achieved from the action taken therein?

Answer

MINISTER OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): As per information received from Ministry of Commerce, Govt. of India is not aware of any anti-Indian elements in foreign countries creating hindrance so that Indian goods are not sold overseas on pretext of Indian Industries using child labour.

(b)to(d): In view of (a) above do not arise.